

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11-08-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/76(CHE)2021
NAME OF THE PETITIONER : Pavan Kumar Kachibhatla
NAME OF THE RESPONDENTS : Pradeep Oommen
UNDER SECTION : Sec 241(1) of CA, 2013

ORDER

Ld. Counsel Thriyambak J. Kannan for the Applicant is present. Ld. Senior
Counsel Mr. Ramakrishnan for R1, R3 and R4 is present.

List this matter on **15.09.2021** for admission.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)